

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 2/83-ALC1/2020 MEETING DATE : 03.06.2020

Case No.:73/8/83-ALC1/2019	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Approved
HQ File :01/83/050/00537/AM20/	RLA File :07/24/040/00133/AM14/	Lic.No/Date:0710097675 22.08.2013	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
1	Export Item	Qty.	Import item
	FILLER MASTER BATCH (Consisting of 70% CALCIUM CARBONATE & 30% POLYPROPYLENE HOMO POLYMER	250000Kg	CALCIUM CARBONATE
			POLYPROPYLENE HOMO POLYMER
			Qty. As applied for by the firm As applied for by the firm
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:400/1/83-ALC1/2019	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
2	HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015
			Defer Date:01.07.2020
Decision: The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued by DPIIT. The case is re-listed for 01.07.2020.			

Case No.:403/1/83-ALC1/2019	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
3	HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015
			Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 11.02.2019. Final reminder issued on 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:422/1/83-ALC1/2019	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
4	HQ File :01/83/050/01254/AM19/	RLA File :08/24/040/00144/AM16/	Lic.No/Date:0810135863 17.08.2015
			Defer Date:01.07.2020

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Decision : Hard copy received from the firm D/L raised by TE . D/L issued on 27.11.2019 & reminder on 10.06.2020. Final reminder on 10.06.2020. The case is relisted on 01.07.2020.

Case No.:428/1/83- ALC1/2019	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
5 HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:01.07.2020

Decision : The Committee considered the case as per agenda and noted that the Hard copy received and sent to TE (DNM) for providing the comments. The case is re-listed for 01.07.2020.

Case No.:425/1/83- ALC1/2019	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status: Transferred to concerned RA
6 HQ File :01/83/050/01257/AM19/	RLA File :10/24/040/00033/AM16/	Lic.No/Date:1010059254 24.08.2015	Defer Date:

Decision: The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.

Case No.:432/1/83- ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
7 HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	Defer Date:01.07.2020

Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder on 12.06.2020. The case is re-listed for 01.07.2020.

Case No.:63/1/83- ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
8 HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:01.07.2020

Decision : Case is deferred report awaited from concerned RA. The case is relisted on 01.07.2020.

Case No.:66/1/83- ALC1/2019	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
9 HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:01.07.2020

Decision : Case is deferred report awaited from concerned RA. The case is relisted on 01.07.2020.

Case No.:56/1/83- ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
10			

HQ File :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder on 12.06.2020. The case is re-listed for 01.07.2020.			

Case No.:548/1/83- ALC1/2019	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:01.07.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 18.02.2020. Final reminder on 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:442/1/83- ALC1/2019	Party Name:PRAGATI PACK (INDIA) PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Approved
HQ File :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

12	Export Item	Qty.	Import item	Qty.
	MWA/3126/PROJECT 274- GRANTS Rigid Boxes with inner tray for Bottle and 2 glasses(12812 Nos)	12171kg	SMURFIT GREY PAPER BOARD (2.20 MM 1400 X 1000 MM)	12067.4kg
			SMURFIT GREY PAPER BOARD (1.70 MM 1400 X 1000 MM)	1320.6kg
			MAGNET S&METAL PLATES	Net to Net
			YELLOW GLUE	5% of FOB value of export product.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

Case No.:42/1/83- ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Approved
HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:081013664 1 03.12.2015	Defer Date:

13 Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import item	Qty.
Metribuzin Technical 94% 1Kg		1,2,4 Triazinone	1.04Kg
		Di-Methyl Sulphate	0.33Kg
		sodium Carbonate	0.55Kg

	sulphuric Acid	Not importable item
	Sodium Hydroxide (48%)	0.050Kg (As 48%)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:213/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
14 HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:01.07.2020
Decision : Hard copy received from the firm sent to TE. TE raised D/L. D/L issued on 21.01.2020 and reminder dated 18.02.2020. Final reminder on 10.06.2018. The case is relisted on 01.07.2020.			

Case No.:214/1/83-ALC1/2019	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
15 HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:0310801210 18.12.2015	Defer Date:01.07.2020
Decision : Letter issued on 15.11.2019 & reminder issued on 08.06.2020. The case is relisted on 01.07.2020.			

Case No.:7/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
16 HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:01.07.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:34/1/83-ALC1/2019	Party Name:ABHINAV INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
17 HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:01.07.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder on 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:94/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
18 HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:01.07.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 28.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder dated 10.07.2020. The case is re-listed for 01.07.2020.			

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19	Case No.:19/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00851/AM19/	RLA File :08/24/040/00451/AM16/	Lic.No/Date:0810137589 01.04.2016	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE. D/L dated 10.06.2020. The case is re-listed for 01.07.2020.				

20	Case No.:22/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:01.07.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 15.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				

21	Case No.:209/1/83-ALC1/2019	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:01.07.2020
Decision :Hard copy received from the firm D/L raised by TE (DNM). D/L issued on 31.12.2019 & reminder on 17.02.2020. Final reminder dated 10.06.2020. The case is relisted on 01.07.2020.				

22	Case No.:24/1/83-ALC1/2019	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	Defer Date:01.07.2020
Decision :D/L letter issued on 15.2.2020 for hard copy. Reminder dated 10.6.2020. The case is relisted on 01.07.2020.				

23	Case No.:105/1/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00937/AM19/	RLA File :52/24/040/00078/AM16/	Lic.No/Date:5210041886 09.05.2016	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 14.02.2020. Final Reminder on 10.06.2020. The case is re-listed for 01.07.2020.				

24	Case No.:522/1/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	Defer Date:01.07.2020

Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 21.01.2020 & reminder issued on 14.02.2020. Final reminder dated 10.06.2020. The case is relisted on 01.07.2020.

25	Case No.:26/1/83-ALC1/2019	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	Defer Date:01.07.2020
Decision: The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the firm. D/L dated 13.11.2019 issued by DGFT & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				

26	Case No.:28/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				

27	Case No.:30/1/83-ALC1/2019	Party Name:UMANG BOARDS PVT. LTD.,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00862/AM19/	RLA File :13/24/040/00026/AM16/	Lic.No/Date:1310048252 24.05.2016	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. Reminder issued on 02.06.2020. The case is re-listed for 01.07.2020.				

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Case No.:534/1/83-ALC1/2019	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Approved
HQ File :01/83/050/01366/AM19/	RLA File :30/24/040/00010/AM17/	Lic.No/Date:3010103796 06.06.2016	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item No.1	Qty.	Import item	Qty.
Triazophos 40% EC (40% W/W)	80000Kg	Triazophos Technical 60% Purity	As applied for by the firm
		Emulsifier	As applied for by the firm
		Solvent (Relevant)	As applied for by the firm
Export Item No.2	Qty	Import item	Qty
Glyphosate 41%SL (41% W/W)	100000Kg	N-phosphonomethyliminodiacetic acid (PMIDA 98%)	As applied for by the firm

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

29	Case No.:32/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2020	Status:Case Deferred
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		03.06.2020	
HQ File :01/83/050/00864/AM19/	RLA File :08/24/040/00416/AM16/	Lic.No/Date:0810138124 07.06.2016	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder dated 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:76/1/83- ALC1/2019	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
30 HQ File :01/83/050/00908/AM19/	RLA File :11/24/040/00004/AM16/	Lic.No/Date:1110028208 08.06.2016	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:503/1/83- ALC1/2019	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
31 HQ File :01/83/050/01335/AM19/	RLA File :03/95/040/00257/AM17/	Lic.No/Date:0310805812 29.06.2016	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

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Case No.:505/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Approved												
HQ File :01/83/050/01337/AM19/	RLA File :03/95/040/00263/AM17/	Lic.No/Date:0310806066 11.07.2016	Defer Date:												
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-															
<table><tr><td>Export Item No.</td><td>Qty.</td><td>Import item</td><td>Qty.</td></tr><tr><td>Acephate Technical 97% Min.</td><td>1Kg</td><td>O,O-Dimethyl Phosphoramido Thioate (DMPAT 95% Min.)</td><td>0.970Kg</td></tr><tr><td></td><td></td><td>Methylene Dichloride</td><td>0.043Kg</td></tr></table>				Export Item No.	Qty.	Import item	Qty.	Acephate Technical 97% Min.	1Kg	O,O-Dimethyl Phosphoramido Thioate (DMPAT 95% Min.)	0.970Kg			Methylene Dichloride	0.043Kg
Export Item No.	Qty.	Import item	Qty.												
Acephate Technical 97% Min.	1Kg	O,O-Dimethyl Phosphoramido Thioate (DMPAT 95% Min.)	0.970Kg												
		Methylene Dichloride	0.043Kg												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.															

Case No.:507/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
33 HQ File :01/83/050/01339/AM19/	RLA File :03/95/040/00284/AM17/	Lic.No/Date:0310806193 13.07.2016	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

34 Case No.:535/1/83-	Party Name:MODERN	Meet No/Date:2/83-	Status:Case
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ALC1/2019	INSECTICIDES LIMITED	ALC1/2020 03.06.2020	Approved
HQ File :01/83/050/01367/AM19/	RLA File :30/24/040/00018/AM17/	Lic.No/Date:301010382 0 22.08.2016	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item No.1	Qty.	Import item	Qty.
ACETAMIPRID 20%SP	100000Kg	Acetamiprid Technical (99% Purity)	As applied for by the firm
		Sodium citrate dehydrate	As applied for by the firm
		Lactose monohydrate	As applied for by the firm
Export Item No.2	Qty.	Import item	Qty.
CARBENDAZIM 50%WP	35000Kg	Methyl Cynamide Formate	6.195MT
		O-Phenyl Diamene	17.50MT
Export Item No.3	Qty.	Import item	Qty.
Glyphosate 41%SL	80000Kg	N-phosphonomethyliminodiacetic acid (PMIDA 98%)	35.76MT
Note:- These ad-hoc norms fixed for one time basis.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:162/1/83- ALC1/2019	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
35 HQ File :01/83/050/00994/AM19/	RLA File :34/24/040/00183/AM17/	Lic.No/Date:3410042575 04.10.2016	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder dated 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:135/1/83- ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
36 HQ File :01/83/050/00967/AM19/	RLA File :08/24/040/00338/AM17/	Lic.No/Date:0810139220 06.12.2016	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing alongwith data called for as per DPIIT. P.H Letter to be issued. The case is re-listed for 01.07.2020			

Case No.:447/1/83- ALC1/2019	Party Name:PREMIER STARCH PROCUCTS PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
37 HQ File :01/83/050/01279/AM19/	RLA File :07/24/040/00303/AM17/	Lic.No/Date:0710110816 20.12.2016	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:164/1/83-ALC1/2019	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
38 HQ File :01/83/050/00996/AM19/	RLA File :34/24/040/00272/AM17/	Lic.No/Date:3410042820 04.01.2017	Defer Date:01.07.2020
Decision : : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:165/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
39 HQ File :01/83/050/00997/AM19/	RLA File :34/24/040/00264/AM17/	Lic.No/Date:3410042876 20.01.2017	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:166/1/83-ALC1/2019	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
40 HQ File :01/83/050/00998/AM19/	RLA File :34/24/040/00267/AM17/	Lic.No/Date:3410042877 20.01.2017	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:69/1/83-ALC1/2019	Party Name:SUYASH AYURVEDA	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
41 HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020			

Case No.:72/1/83-ALC1/2019	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
42 HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:173/1/83-ALC1/2019	Party Name:E I DUPONT INDIA PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
43 HQ File :01/83/050/01005/AM19/	RLA File :34/24/040/00358/AM17/	Lic.No/Date:3410043029 15.03.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

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Case No.:75/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
44 HQ File :01/83/050/00907/AM19/	RLA File :08/24/040/00511/AM17/	Lic.No/Date:0810140109 19.04.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:542/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
45 HQ File :01/83/050/01374/AM19/	RLA File :17/24/040/00006/AM18/	Lic.No/Date:1710006608 26.04.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:81/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
46 HQ File :01/83/050/00913/AM19/	RLA File :08/24/040/00013/AM18/	Lic.No/Date:0810140229 04.05.2017	Defer Date:01.07.2020
Decision: Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:543/1/83-ALC1/2019	Party Name:VIC INDUSTRIES,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
47 HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:82/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Approved																				
HQ File :01/83/050/00914/AM19/	RLA File :08/24/040/00516/AM17/	Lic.No/Date:0810140270 09.05.2017	Defer Date:																				
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-																							
48	<table border="1"> <thead> <tr> <th>Export Item No.</th><th>Qty.</th><th>Import item</th><th>Qty.</th></tr> </thead> <tbody> <tr> <td>THIOPHANATE METHYL TECH.</td><td>1Kg</td><td>SODIUM THIOCYANATE</td><td>0.657Kg</td></tr> <tr> <td></td><td></td><td>METHYL CHLORO FORMATE</td><td>0.604Kg</td></tr> <tr> <td></td><td></td><td>SODIUM HYDROXIDE</td><td>0.033Kg</td></tr> <tr> <td></td><td></td><td>ORTHO PHENYLE DIAMINE</td><td>0.321Kg</td></tr> </tbody> </table>			Export Item No.	Qty.	Import item	Qty.	THIOPHANATE METHYL TECH.	1Kg	SODIUM THIOCYANATE	0.657Kg			METHYL CHLORO FORMATE	0.604Kg			SODIUM HYDROXIDE	0.033Kg			ORTHO PHENYLE DIAMINE	0.321Kg
Export Item No.	Qty.	Import item	Qty.																				
THIOPHANATE METHYL TECH.	1Kg	SODIUM THIOCYANATE	0.657Kg																				
		METHYL CHLORO FORMATE	0.604Kg																				
		SODIUM HYDROXIDE	0.033Kg																				
		ORTHO PHENYLE DIAMINE	0.321Kg																				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms																							

Committee.

49	Case No.:302/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 01.07.2020.				
50	Case No.:545/1/83-ALC1/2019	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01377/AM19/	RLA File :17/24/040/00047/AM18/	Lic.No/Date:1710006656 22.08.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				
51	Case No.:303/1/83-ALC1/2019	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01135/AM19/	RLA File :03/94/040/00516/AM18/	Lic.No/Date:0310816281 10.10.2017	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				
52	Case No.:242/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01074/AM19/	RLA File :03/95/040/00464/AM18/	Lic.No/Date:0310816504 25.10.2017	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. TE raised the D/L. D/L issued on 21.01.2020 and reminder on 08.06.2020. The case is re-listed for 01.07.2020.				
53	Case No.:217/1/83-ALC1/2019	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01049/AM19/	RLA File :03/95/040/00561/AM18/	Lic.No/Date:0310816648 31.10.2017	Defer Date:01.07.2020
Decision Letter for Hard copy issued on 13.11.2019 & reminder on 10.06.2020. The case is re-listed for 01.07.2020.				
54	Case No.:215/1/83-ALC1/2019	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310816801	Defer

:01/83/050/01047/AM19/	:03/95/040/00589/AM18/	06.11.2017	Date:01.07.2020
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Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.

Case No.:288/1/83- ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
55 HQ File :01/83/050/01120/AM19/	RLA File :05/23/040/00299/AM18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:01.07.2020

Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.

Case No.:390/1/83- ALC1/2019	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
56 HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	Defer Date:01.07.2020

Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.

Case No.:113/1/83- ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
57 HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	Defer Date:01.07.2020

Letter for Hard copy issued on 19.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.

Case No.:200/1/83- ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
58 HQ File :01/83/050/01032/AM19/	RLA File :03/94/040/00628/AM18/	Lic.No/Date:0310817407 29.11.2017	Defer Date:01.07.2020

Decision: The Committee considered the case as per agenda and decided to remind the firm for submitting documents as discussed at the time of Personal Hearing. Reminder to be issued. The case is re-listed for 01.07.2020.

Case No.:119/1/83- ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
59 HQ File :01/83/050/00951/AM19/	RLA File :08/24/040/00281/AM18/	Lic.No/Date:0810141593 22.12.2017	Defer Date:01.07.2020

Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 10.06.2020.,the case as per agenda and decided to defer the case for call for the firm for Personal Hearing with additional documents. Letter for Personal Hearing to be issued. The case is re-listed for 01.07.2020.

60 Case No.:121/1/83-	Party Name:VIVIMED LABS	Meet No/Date:2/83-	Status:Case
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ALC1/2019	LIMITED	ALC1/2020 03.06.2020	Deferred
HQ File :01/83/050/00953/AM19/	RLA File :09/24/040/00515/AM18/	Lic.No/Date:0910065908 19.01.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. TE raised the D/L. D/L issued on 21.01.2020 and reminder on 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:449/1/83- ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
61 HQ File :01/83/050/01281/AM19/	RLA File :07/24/040/00301/AM18/	Lic.No/Date:0710112775 05.02.2018	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for call for the firm for Personal Hearing with additional documents. Letter for Personal Hearing to be issued. The case is re-listed for 01.07.2020.			

Case No.:221/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
62 HQ File :01/83/050/01053/AM19/	RLA File :03/95/040/00956/AM18/	Lic.No/Date:0310819293 21.02.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:526/1/83- ALC1/2019	Party Name:KORA PACK PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
63 HQ File :01/83/050/01358/AM19/	RLA File :04/24/040/00254/AM18/	Lic.No/Date:0410164061 12.03.2018	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L raised by DPIIT. D/L issued on 14.07.2020 . The case is re-listed for 01.07.2020.			

Case No.:134/1/83- ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
64 HQ File :01/83/050/00966/AM19/	RLA File :10/24/040/00071/AM18/	Lic.No/Date:1010059918 22.03.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020to be issued. The case is re-listed for 01.07.2020.			

Case No.:528/1/83- ALC1/2019	Party Name:INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
65 HQ File	RLA File	Lic.No/Date:0410164136	Defer

:01/83/050/01360/AM19/	:04/24/040/00261/AM18/	26.03.2018	Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 08.06.2020. The case is re-listed for 01.07.2020.			

66	Case No.:23/5/83-ALC1/2018	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00293/AM19/	RLA File :03/95/040/01044/AM18/	Lic.No/Date:0310820477 16.04.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 08.06.2020. The case is re-listed for 01.07.2020.				

67	Case No.:3/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00723/AM19/	RLA File :09/24/040/00022/AM19/	Lic.No/Date:0910066170 24.04.2018	Defer Date:01.07.2020
Decision: Hard copy received from the firm. D/L dt.21.1.2020 raised by TE and reminder dt. 14.2.2020. Final reminder dated 10.06.2020. The case is deferred & relisted on 01.07.2020.				

68	Case No.:31/5/83-ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00301/AM19/	RLA File :03/95/040/00047/AM19/	Lic.No/Date:0310820659 25.04.2018	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for final Personal Hearing. P.H Letter to be issued. Otherwise case to be rejected for non reply. The case is re-listed for 01.07.2020.				

69	Case No.:451/1/83-ALC1/2019	Party Name:MAHARAJ SOAPS INDUSTRY P LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Approved
	HQ File :01/83/050/01283/AM19/	RLA File :07/24/040/00366/AM18/	Lic.No/Date:0710113218 02.05.2018	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms by allowing Soda Ash as 25% of quantity of total export products i.e. 1348039MT.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

70	Case No.:1/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00721/AM19/	RLA File :09/24/040/00041/AM19/	Lic.No/Date:0910066200 07.05.2018	Defer Date:01.07.2020
Decision : Hard copy received from the firm. D/L dt.21.1.2020 issued by TE and reminder dt. 14.2.2020 issued to firm. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				

71	Case No.:142/1/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Approved
	HQ File :01/83/050/00974/AM19/	RLA File :05/24/040/00023/AM19/	Lic.No/Date:0510406339 08.05.2018	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

72	Case No.:2/10/83-ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00722/AM19/	RLA File :09/24/040/00070/AM19/	Lic.No/Date:0910066230 11.05.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 19.06.2020. The case is re-listed for 01.07.2020.				

73	Case No.:499/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01331/AM19/	RLA File :03/95/040/00136/AM19/	Lic.No/Date:0310821273 28.05.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				

74	Case No.:148/1/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00980/AM19/	RLA File :08/24/040/00057/AM19/	Lic.No/Date:0810142761 06.06.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE. Letter 19.03.2020. Reminder letter dated 12.06.2020. The case is re-listed for 01.07.2020.				

75	Case No.:521/1/83-ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01353/AM19/	RLA File :04/24/040/00041/AM18/	Lic.No/Date:0410164392 07.06.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder issued dated 10.06.2020. The case is re-listed for 01.07.2020.				

76	Case No.:29/5/83-ALC1/2018	Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
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HQ File :01/83/050/00299/AM19/	RLA File :02/24/040/00039/AM19/	Lic.No/Date:0210208489 08.06.2018	Defer Date:01.07.2020
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Decision : Letter for Hard copy issued on 13.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.

Case No.:65/8/83- ALC1/2018	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
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77 HQ File :01/83/050/00613/AM19/	RLA File :09/24/040/00088/AM19/	Lic.No/Date:0910066320 11.06.2018	Defer Date:01.07.2020
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Decision : Letter for Hard copy issued on 28.11.2019 & reminder on 14.02.2020. Final reminder dt.10.06.2020. The case is re-listed for 01.07.2020.

Case No.:45/5/83- ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
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78 HQ File :01/83/050/00315/AM19/	RLA File :05/24/040/00184/AM19/	Lic.No/Date:0510406992 28.06.2018	Defer Date:01.07.2020
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Decision : The committee considered the case as per agenda and decided to forward the reply of RA New Delhi to DPIIT for their comments. DPIIT raised a D/L. D/L issued on 17.07.2020. The case is re-listed for 01.07.2020.

Case No.:231/1/83- ALC1/2019	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
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79 HQ File :01/83/050/01063/AM19/	RLA File :07/24/040/00071/AM19/	Lic.No/Date:0710113504 28.06.2018	Defer Date:01.07.2020
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Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued on 21.11.2019 and reminder on 08.06.2020. The case is re-listed for 01.07.2020.

Case No.:99/6/83- ALC1/2018	Party Name:ATUL LIMITED,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
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80 HQ File :01/83/050/00467/AM19/	RLA File :08/24/040/00083/AM19/	Lic.No/Date:0810142953 04.07.2018	Defer Date:01.07.2020
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Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued on 21.11.2019 and reminder on 08.06.2020. The case is re-listed for 01.07.2020.

Case No.:169/1/83- ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
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81 HQ File :01/83/050/01001/AM19/	RLA File :08/24/040/00399/AM18/	Lic.No/Date:0810143010 10.07.2018	Defer Date:01.07.2020
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Decision : Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.

82 Case No.:176/1/83-	Party Name:ARIES DYE	Meet No/Date:2/83-	Status:Case
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ALC1/2019	CHEM INDUSTRIES,	ALC1/2020 03.06.2020	Deferred
HQ File :01/83/050/01008/AM19/	RLA File :08/24/040/00102/AM19/	Lic.No/Date:0810143062 20.07.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:177/1/83- ALC1/2019	Party Name:TRIBENI TECHNOCOM LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
83 HQ File :01/83/050/01009/AM19/	RLA File :52/24/040/00033/AM19/	Lic.No/Date:5210042709 23.07.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 11.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:194/1/83- ALC1/2019	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
84 HQ File :01/83/050/01026/AM19/	RLA File :05/23/040/00187/AM19/	Lic.No/Date:0510407360 30.07.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 11.02.2020. Final reminder on 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:29/7/83- ALC1/2018	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
85 HQ File :01/83/050/00499/AM19/	RLA File :03/94/040/00369/AM19/	Lic.No/Date:0310822810 02.08.2018	Defer Date:01.07.2020
Decision: Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:524/1/83- ALC1/2019	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
86 HQ File :01/83/050/01356/AM19/	RLA File :04/24/040/00042/AM18/	Lic.No/Date:0410164562 03.08.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 11.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

Case No.:475/1/83- ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
87 HQ File :01/83/050/01307/AM19/	RLA File :29/24/040/00001/AM19/	Lic.No/Date:2910025358 16.08.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

88 Case No.:188/1/83-	Party Name:NAGARJUNA	Meet No/Date:2/83-	Status:Case
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ALC1/2019	AGRICHEM LTD	ALC1/2020 03.06.2020	Approved
HQ File :01/83/050/01020/AM19/	RLA File :09/24/040/00213/AM19/	Lic.No/Date:0910066577 20.08.2018	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item No.	Qty.	Import item	Qty.
Profenofos Technical 95% Min (Profenofos Q Technical 95% Min) Liquid	1Kg	Ortho Chlorophenol Liquid	0.4236Kg
		Bromine Liquid	0.5375Kg
		Diethyl PhosphoroChloride Thioate Liquid	0.6486Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:220/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
89 HQ File :01/83/050/01052/AM19/	RLA File :03/95/040/00629/AM18/	Lic.No/Date:0310823181 21.08.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 27.11.2019 & reminder on 14.02.2020. Final reminder dated 10.06.2020 . The case is re-listed for 01.07.2020.			

Case No.:64/9/83- ALC1/2018	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
90 HQ File :01/83/050/00701/AM19/	RLA File :03/95/040/00521/AM19/	Lic.No/Date:0310823260 24.08.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE. D/L dated 21.01.2020 and reminder on 18.02.2020 issued by DGFT. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020			

Case No.:212/1/83- ALC1/2019	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
91 HQ File :01/83/050/01044/AM19/	RLA File :06/24/040/00028/AM19/	Lic.No/Date:0610038965 30.08.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 14.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020			

Case No.:33/8/83- ALC1/2018	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Approved
92 HQ File :01/83/050/00581/AM19/	RLA File :08/24/040/00174/AM19/	Lic.No/Date:0810143378 31.08.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item No.	Qty.	Import item	Qty.
PIGMENT YELLOW 62	1Kg	ORTHO NITRO ANILINE PARA SULPHONIC ACID	0.345Kg
		ACETO ACET ORTHO TOLUIDINE	0.311Kg
		CAUSTIC SODA FLAKES	0.080Kg
		SODIUM NITRITE	0.120Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:34/8/83-ALC1/2018	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
93 HQ File :01/83/050/00582/AM19/	RLA File :08/24/040/00175/AM19/	Lic.No/Date:0810143379 31.08.2018	Defer Date:01.07.2020
Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:223/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
94 HQ File :01/83/050/01055/AM19/	RLA File :03/95/040/00566/AM19/	Lic.No/Date:0310824015 26.09.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:210/1/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
95 HQ File :01/83/050/01042/AM19/	RLA File :04/24/040/00140/AM19/	Lic.No/Date:0410164722 27.09.2018	Defer Date:01.07.2020
Decision The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L raised by DPIIT. D/L issued on 14.07.2020 . The case is re-listed for 01.07.2020.			

Case No.:224/1/83-ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
96 HQ File :01/83/050/01056/AM19/	RLA File :03/94/040/00610/AM19/	Lic.No/Date:0310824224 04.10.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 14.02.2020. Final reminder dated 17.02.2020. The case is re-listed for 01.07.2020.			

Case No.:226/1/83-ALC1/2019	Party Name:ARVIND LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
97			

HQ File :01/83/050/01058/AM19/	RLA File :08/24/040/00069/AM19/	Lic.No/Date:0810143649 08.10.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued. Final reminder to be issued. The case is re-listed for 01.07.2020.			

Case No.:10/10/83- ALC1/2018	Party Name:VEDANTA LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
98 HQ File :01/83/050/00730/AM19/	RLA File :05/24/040/00385/AM19/	Lic.No/Date:0510408054 10.10.2018	Defer Date:01.07.2020
Decision: The committee considered the case as per agenda and decided to forward the reply of RA New Delhi to DPIIT for their comments. DPIIT raised a D/L. D/L issued on 17.07.2020. The case is re-listed for 01.07.2020.			

Case No.:229/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
99 HQ File :01/83/050/01061/AM19/	RLA File :08/24/040/00059/AM19/	Lic.No/Date:0810143668 10.10.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 14.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:241/1/83- ALC1/2019	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
100 HQ File :01/83/050/01073/AM19/	RLA File :34/24/040/00210/AM19/	Lic.No/Date:3410044577 11.10.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 20.11.2019 & reminder on 14.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:233/1/83- ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
101 HQ File :01/83/050/01065/AM19/	RLA File :03/95/040/00690/AM19/	Lic.No/Date:0310824490 17.10.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. TE raised the D/L. D/L issued on 21.01.2020 and reminder on 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:458/1/83- ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
102 HQ File :01/83/050/01290/AM19/	RLA File :24/24/040/00052/AM18/	Lic.No/Date:2410042542 18.10.2018	Defer Date:01.07.2020
Decision: Case is deferred report awaited from concerned RA. The case is relisted on 01.07.2020			

103 Case No.:459/1/83-	Party Name:PARIKSHIT	Meet No/Date:2/83-	Status:Case
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ALC1/2019	DECOR PVT LTD	ALC1/2020 03.06.2020	Deferred
HQ File :01/83/050/01291/AM19/	RLA File :24/24/040/00023/AM18/	Lic.No/Date:2410042546 24.10.2018	Defer Date:01.07.2020
Decision : Case is deferred report awaited from concerned RA. The case is relisted on 01.07.2020.			

104

Case No.:532/1/83- ALC1/2019	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Deffered and Re-indexed
HQ File :01/83/050/01364/AM19/	RLA File :09/24/040/00335/AM19/	Lic.No/Date:0910066779 26.10.2018	Defer Date:03.06.2020
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item No.	Qty.	Import item	Qty.
Chrome Oxide Green 46% Min. Condition: The Import Item Sl.No. 7 "Steam Coal" should not not be allowed more than 5% of FOB value of exports	1 MT	Chrome Ore	2.38 Kg/Kg of export Product
		Soda Ash	1.71 Kg/Kg of Export product
		Ammonium Sulphate	0.86 Kg/kg of export product
		Wood cuts for Pallets	As per packing policy
		Nails for Pallets	As per packing policy
		Nails for Pallets	As per packing policy
		Kraft Paper Bags	As per packing policy
		Steam Coal	As per fuel policy
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:261/1/83- ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
105 HQ File :01/83/050/01093/AM19/	RLA File :07/24/040/00186/AM19/	Lic.No/Date:0710114065 30.10.2018	Defer Date:01.07.2020
Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:476/1/83- ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
106 HQ File :01/83/050/01308/AM19/	RLA File :29/24/040/00003/AM19/	Lic.No/Date:2910025370 30.10.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 18.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:243/1/83- ALC1/2019	Party Name:VIVIMED LABS LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
107 HQ File :01/83/050/01075/AM19/	RLA File :09/24/040/00342/AM19/	Lic.No/Date:0910066797 01.11.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 21.01.2020 & reminder on 18.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:6/7/83- ALC1/2019	Party Name:VICTORY CHEMICALS	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
108 HQ File :01/83/050/00420/AM20/	RLA File :03/95/040/00467/AM19/	Lic.No/Date:0310824867 01.11.2018	Defer Date:01.07.2020
Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:14/9/83- ALC1/2018	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
109 HQ File :01/83/050/00651/AM19/	RLA File :04/24/040/00174/AM19/	Lic.No/Date:0410164855 05.11.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 14.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:17/9/83- ALC1/2018	Party Name:ARCHIDPLY INDUSTRIES LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
110 HQ File :01/83/050/00654/AM19/	RLA File :05/23/040/00320/AM19/	Lic.No/Date:0510408369 06.11.2018	Defer Date:01.07.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

Case No.:249/1/83- ALC1/2019	Party Name:MULLA ABDUL HUSSAIN SONS,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
111 HQ File :01/83/050/01081/AM19/	RLA File :07/24/040/00169/AM19/	Lic.No/Date:0710114125 14.11.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

Case No.:250/1/83- ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
112 HQ File :01/83/050/01082/AM19/	RLA File :08/24/040/00263/AM19/	Lic.No/Date:0810143895 15.11.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 20.12.2019. Reminder dated 10.06.2020. The case is re-listed for 01.07.2020.			

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113	Case No.:460/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01292/AM19/	RLA File :24/24/040/00028/AM19/	Lic.No/Date:2410042569 16.11.2018	Defer Date:01.07.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

114	Case No.:462/1/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	Defer Date:01.07.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

115	Case No.:257/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:01.07.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

116	Case No.:258/1/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:01.07.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

117	Case No.:13/5/83-ALC1/2019	Party Name:RAGHAV PRODUCTIVITY ENHANCERS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00311/AM20/	RLA File :13/24/040/00109/AM19/	Lic.No/Date:1310049136 30.11.2018	Defer Date:01.07.2020
	Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 01.07.2020.			

118	Case No.:21/10/83-ALC1/2018	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00741/AM19/	RLA File :03/95/040/00774/AM19/	Lic.No/Date:0310825359 03.12.2018	Defer Date:01.07.2020
	Decision : Hard copy received and sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

01.07.2020.

119	Case No.:38/11/83-ALC1/2018	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00810/AM19/	RLA File :05/23/040/00332/AM19/	Lic.No/Date:0510408745 04.12.2018	Defer Date:01.07.2020
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their U.O. No. P-47011/182/2019/TSW dt. 06.06.2020 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

120	Case No.:24/10/83-ALC1/2018	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00744/AM19/	RLA File :03/95/040/00914/AM19/	Lic.No/Date:0310825450 05.12.2018	Defer Date:01.07.2020
	Decision: Hard copy received and sent to DPIIT. D/L issued by DPIIT. Reply received and sent to TE for providing the comments. The case is re-listed for 01.07.2020.			

121	Case No.:264/1/83-ALC1/2019	Party Name:ELITE LAMINATES PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01096/AM19/	RLA File :09/24/040/00429/AM19/	Lic.No/Date:0910066941 05.12.2018	Defer Date:01.07.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

122	Case No.:265/1/83-ALC1/2019	Party Name:HERBOCHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01097/AM19/	RLA File :06/24/040/00050/AM19/	Lic.No/Date:0610039048 05.12.2018	Defer Date:01.07.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

123	Case No.:313/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01145/AM19/	RLA File :08/24/040/00177/AM19/	Lic.No/Date:0810144072 12.12.2018	Defer Date:01.07.2020
	Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

124	Case No.:270/1/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:2/83-ALC1/2020	Status:Case Deferred
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HQ File :01/83/050/01102/AM19/	RLA File :34/24/040/00396/AM18/	03.06.2020 Lic.No/Date:3410044755 13.12.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

Case No.:9/11/83- ALC1/2018	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
125 HQ File :01/83/050/00781/AM19/	RLA File :04/24/040/00209/AM19/	Lic.No/Date:0410165028 20.12.2018	Defer Date:01.07.2020
Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:277/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
126 HQ File :01/83/050/01109/AM19/	RLA File :08/24/040/00160/AM19/	Lic.No/Date:0810144117 20.12.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. The case is re-listed for 01.07.2020.			

Case No.:278/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
127 HQ File :01/83/050/01110/AM19/	RLA File :08/24/040/00285/AM19/	Lic.No/Date:0810144118 20.12.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. The case is re-listed for 01.07.2020.			

Case No.:284/1/83- ALC1/2019	Party Name:ARJUNA NATURAL LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
128 HQ File :01/83/050/01116/AM19/	RLA File :10/24/040/00083/AM19/	Lic.No/Date:1010060089 21.12.2018	Defer Date:01.07.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

Case No.:464/1/83- ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
129 HQ File :01/83/050/01296/AM19/	RLA File :24/24/040/00045/AM19/	Lic.No/Date:2410042607 21.12.2018	Defer Date:01.07.2020
Decision: Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

Case No.:286/1/83- ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
130			

Signature

HQ File :01/83/050/01118/AM19/	RLA File :08/24/040/00312/AM19/	Lic.No/Date:0810144159 24.12.2018	Defer Date:01.07.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

Case No.:32/11/83- ALC1/2018	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
131 HQ File :01/83/050/00804/AM19/	RLA File :05/23/040/00413/AM19/	Lic.No/Date:0510409107 27.12.2018	Defer Date:01.07.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020			

Case No.:290/1/83- ALC1/2019	Party Name:CYTECH COATINGS PVT.LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
132 HQ File :01/83/050/01122/AM19/	RLA File :52/24/040/00074/AM19/	Lic.No/Date:5210042896 31.12.2018	Defer Date:01.07.2020
Decision : File alongwith Hard copy furnished by the firm sent to DPIIT. D/L issued by DPIIT. The case is re-listed for 01.07.2020.			

Case No.:42/11/83- ALC1/2018	Party Name:SHREE LAMIPACK PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
133 HQ File :01/83/050/00814/AM19/	RLA File :05/24/040/00539/AM19/	Lic.No/Date:0510409148 02.01.2019	Defer Date:01.07.2020
Decision : File alongwith reply of D/L furnished by the firm sent to TE. The case is re-listed for 01.07.2020.			

Case No.:489/1/83- ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
134 HQ File :01/83/050/01321/AM19/	RLA File :03/94/040/00732/AM19/	Lic.No/Date:0310826140 03.01.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020.			

Case No.:295/1/83- ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
135 HQ File :01/83/050/01127/AM19/	RLA File :03/94/040/00743/AM19/	Lic.No/Date:0310826195 07.01.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 21.11.2019 & reminder on 18.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:21/11/83- ALC1/2018	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
136			

Signature

HQ File :01/83/050/00793/AM19/	RLA File :06/24/040/00059/AM19/	Lic.No/Date:0610039084 08.01.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 14.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:299/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
137 HQ File :01/83/050/01131/AM19/	RLA File :08/24/040/00317/AM19/	Lic.No/Date:0810144265 08.01.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 14.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:301/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
138 HQ File :01/83/050/01133/AM19/	RLA File :08/24/040/00286/AM19/	Lic.No/Date:0810144271 08.01.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 14.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:16/11/83- ALC1/2018	Party Name:ASIM PRODUCTS	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
139 HQ File :01/83/050/00788/AM19/	RLA File :08/24/040/00248/AM19/	Lic.No/Date:0810144284 10.01.2019	Defer Date:01.07.2020
Decision : Hard copy received and sent to DPIIT for providing the comments. The case is re-listed for 01.07.2020.			

Case No.:7/11/83- ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
140 HQ File :01/83/050/00779/AM19/	RLA File :29/24/040/00006/AM19/	Lic.No/Date:2910025381 14.01.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 02.12.2019 & reminder on 18.02.2020. Final reminder dated 08.06.2020. The case is re-listed for 01.07.2020.			

Case No.:329/1/83- ALC1/2019	Party Name:AIRO LAM LIMITED,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
141 HQ File :01/83/050/01161/AM19/	RLA File :08/24/040/00171/AM19/	Lic.No/Date:0810144409 28.01.2019	Defer Date:01.07.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.			

142 Case No.:339/1/83- ALC1/2019	Party Name:UNITED CHEMIE PRIVATE	Meet No/Date:2/83- ALC1/2020	Status:Case Deferred
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	LIMITED	03.06.2020	
HQ File :01/83/050/01171/AM19/	RLA File :08/24/040/00287/AM19/	Lic.No/Date:0810144483 05.02.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 26.08.2019. Reminder to be issued. The case is re-listed for 01.07.2020.			

143	Case No.:468/1/83-ALC1/2019	Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01300/AM19/	RLA File :50/24/040/00028/AM19/	Lic.No/Date:5010002506 05.02.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 26.08.2019. Reminder on 10.06.2020. The case is re-listed for 01.07.2020.				

144	Case No.:347/1/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01179/AM19/	RLA File :03/94/040/00867/AM19/	Lic.No/Date:0310826851 06.02.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 01.10.2019 & reminder on 16.10.2019. Final reminder 10.06.2020. The case is re-listed for 01.07.2020.				

145	Case No.:350/1/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01182/AM19/	RLA File :03/95/040/01155/AM19/	Lic.No/Date:0310826876 06.02.2019	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 01.10.2010 & reminder dated 19.03.2020. Final reminder dated 12.06.2020. The case is re-listed for 01.07.2020				

146	Case No.:351/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01183/AM19/	RLA File :22/24/040/00083/AM19/	Lic.No/Date:2210016079 06.02.2019	Defer Date:01.07.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 01.07.2020.				

147	Case No.:352/1/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01184/AM19/	RLA File :22/24/040/00082/AM19/	Lic.No/Date:2210016080 06.02.2019	Defer Date:01.07.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on				

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01.07.2020..

148	Case No.:366/1/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01198/AM19/	RLA File :08/24/040/00362/AM19/	Lic.No/Date:0810144584 12.02.2019	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dt. 10.06.2020. The case is re-listed for 01.07.2020.				

149	Case No.:471/1/83-ALC1/2019	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01303/AM19/	RLA File :50/24/040/00030/AM19/	Lic.No/Date:5010002508 13.02.2019	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 01.07.2020.				

150	Case No.:372/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01204/AM19/	RLA File :03/95/040/01187/AM19/	Lic.No/Date:0310827090 15.02.2019	Defer Date:01.07.2020
Decision : Hard copy received from the firm D/L issued by DPIIT. Reminder of D/L to be issued. The case is relisted on 01.07.2020.				

151	Case No.:377/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01209/AM19/	RLA File :03/95/040/01211/AM19/	Lic.No/Date:0310827131 19.02.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 21.01.2020 & reminder on 18.02.2020. Final reminder dated 10.06.2020. The case is re-listed for 01.07.2020.				

152	Case No.:550/1/83-ALC1/2019	Party Name:GEREME INDIA LLP	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/01382/AM19/	RLA File :05/23/040/00510/AM19/	Lic.No/Date:0510409725 21.02.2019	Defer Date:01.07.2020
Decision : Hard copy received from the firm D/L issued by DPIIT. Reminder of D/L to be issued. The case is relisted on 01.07.2020.				

153	Case No.:388/1/83-ALC1/2019	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
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HQ File :01/83/050/01220/AM19/	RLA File :09/24/040/00576/AM19/	Lic.No/Date:0910067208 22.02.2019	Defer Date:01.07.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issue. The case is relisted on 01.07.2020.			

Case No.:482/1/83- ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
154 HQ File :01/83/050/01314/AM19/	RLA File :03/94/040/00897/AM19/	Lic.No/Date:0310827317 26.02.2019	Defer Date:01.07.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 01.07.2020.			

Case No.:485/1/83- ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
155 HQ File :01/83/050/01317/AM19/	RLA File :03/94/040/00896/AM19/	Lic.No/Date:0310827320 26.02.2019	Defer Date:01.07.2020
Decision :The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to DPIIT for their comments. The case is re-listed for 01.07.2020			

Case No.:556/1/83- ALC1/2019	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
156 HQ File :01/83/050/01388/AM19/	RLA File :05/24/040/00685/AM19/	Lic.No/Date:0510409861 06.03.2019	Defer Date:01.07.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L dated 10.06.2020. The case is relisted on 01.07.2020.			

Case No.:561/1/83- ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
157 HQ File :01/83/050/01393/AM19/	RLA File :08/24/040/00424/AM19/	Lic.No/Date:0810144750 08.03.2019	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 03.06.2020.			

Case No.:565/1/83- ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
158 HQ File :01/83/050/01397/AM19/	RLA File :05/23/040/00531/AM19/	Lic.No/Date:0510409912 12.03.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy to be issued. The case is relisted on 01.07.2020.			

159 Case No.:571/1/83-	Party Name:SAMRAT	Meet No/Date:2/83-	Status:Case
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ALC1/2019	PHARMACHEM LTD	ALC1/2020 03.06.2020	Approved
HQ File :01/83/050/01403/AM19/	RLA File :03/95/040/01308/AM19/	Lic.No/Date:0310827709 14.03.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:90/2/83- ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
160 HQ File :01/83/050/01427/AM19/	RLA File :08/24/040/00433/AM19/	Lic.No/Date:0810144836 27.03.2019	Defer Date:01.07.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L to be issued The case is relisted on 01.07.2020.			

Case No.:94/2/83- ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Approved																				
HQ File :01/83/050/01431/AM19/	RLA File :03/94/040/01096/AM19/	Lic.No/Date:0310827959 27.03.2019	Defer Date:																				
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-																							
161	<table border="1"> <thead> <tr> <th>Export Item No.</th><th>Qty.</th><th>Import item</th><th>Qty.</th></tr> </thead> <tbody> <tr> <td>PROTHIOCONAZOLE - 25% EC</td><td>7600 Kg</td><td>PROTHIOCONAZOLE TECH. 97%</td><td>1909.50Kg</td></tr> <tr> <td></td><td></td><td>N,N DIMETHYLDECANAMIDE</td><td>4096.00Kg</td></tr> <tr> <td></td><td></td><td>ETHOXYLATED CASTOR OIL</td><td>1527.60Kg</td></tr> <tr> <td></td><td></td><td>ANTIFOAM AGENT : LINEAR POLYDIMETHYLSILICOXANE/SILICON OIL</td><td>760.00Kg</td></tr> </tbody> </table>			Export Item No.	Qty.	Import item	Qty.	PROTHIOCONAZOLE - 25% EC	7600 Kg	PROTHIOCONAZOLE TECH. 97%	1909.50Kg			N,N DIMETHYLDECANAMIDE	4096.00Kg			ETHOXYLATED CASTOR OIL	1527.60Kg			ANTIFOAM AGENT : LINEAR POLYDIMETHYLSILICOXANE/SILICON OIL	760.00Kg
Export Item No.	Qty.	Import item	Qty.																				
PROTHIOCONAZOLE - 25% EC	7600 Kg	PROTHIOCONAZOLE TECH. 97%	1909.50Kg																				
		N,N DIMETHYLDECANAMIDE	4096.00Kg																				
		ETHOXYLATED CASTOR OIL	1527.60Kg																				
		ANTIFOAM AGENT : LINEAR POLYDIMETHYLSILICOXANE/SILICON OIL	760.00Kg																				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.																							

Case No.:105/2/83- ALC1/2019	Party Name:DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
162 HQ File :01/83/050/01442/AM19/	RLA File :31/83/040/00191/AM19/	Lic.No/Date:3110067354 28.03.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.			
163 Case No.:8/2/83- ALC1/2019	Party Name:COROMANDEL INTERNATIONAL	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred

	LIMITED		
HQ File :01/83/050/00008/AM20/	RLA File :03/94/040/01039/AM19/	Lic.No/Date:0310828073 02.04.2019	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to TE. The case is re-listed for 01.07.2020.			

164	Case No.:11/2/83- ALC1/2019	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00011/AM20/	RLA File :07/24/040/00311/AM19/	Lic.No/Date:0710114739 02.04.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

165	Case No.:20/2/83- ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00020/AM20/	RLA File :03/94/040/01145/AM19/	Lic.No/Date:0310828099 02.04.2019	Defer Date:01.07.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 30.10.2019. Reminder to be issue. The case is relisted on 01.07.2020.				

166	Case No.:16/2/83- ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00016/AM20/	RLA File :03/94/040/00975/AM19/	Lic.No/Date:0310828125 03.04.2019	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT for their comments. The case is re-listed for 01.07.2020.				

167	Case No.:18/2/83- ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00018/AM20/	RLA File :03/94/040/01135/AM19/	Lic.No/Date:0310828143 03.04.2019	Defer Date:01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the firm. D/L issued by DGFT & reminder to be issued. The case is re-listed for 01.07.2020.				

168	Case No.:19/2/83- ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Approved
	HQ File :01/83/050/00019/AM20/	RLA File :03/94/040/01144/AM19/	Lic.No/Date:0310828123 03.04.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms it was decided to check EO fulfillment status of the cases of this firm from RA Mumbai as they are high value				

licences.

Export Item No.	Qty.	Import item	Qty.
Sodium Lauryl Ether Sulphate 70% (2 Mole) (Active Matter range = 69% - 71%, Average = 70%) PACKING MATERIAL :- Packed in HDPE carboys made out of HDPE Granules. Each carboy containing 220 kgs nt. wt & 9.4 kg tare wt. Net contents of HDPE Granules contained in the 598181.82 HDPE Carboys = 628090.91 kgs)	1Kg	Lauryl Alcohol (C1214)/Fatty Alcohol(1214)/Lauryl Myristyl Alcohol	0.361Kg
		Ethylene Oxide	0.159Kg
		Citric Acid	0.002Kg
		HDPE Granules	As per packing policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 22/2/83-ALC1/2019	Party Name: SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date: 2/83-ALC1/2020 03.06.2020	Status: Case Approved
HQ File : 01/83/050/00022/AM20/	RLA File : 34/24/040/00304/AM19/	Lic.No/Date: 3410045026 04.04.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			

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Export Item No.	Qty.	Import item	Qty.
DiMagnesium Phosphate Trihydrate	1Kg	Phosphoric Acid	0.593Kg
		Magnesium Oxide	0.240Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 25/2/83-ALC1/2019	Party Name: AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date: 2/83-ALC1/2020 03.06.2020	Status: Case Deferred
HQ File : 01/83/050/00025/AM20/	RLA File : 09/24/040/00618/AM19/	Lic.No/Date: 0910067378 08.04.2019	Defer Date: 01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of Hard copy from the firm. D/L dated 20.12.2019 issued by DGFT. Reminder dated 10.06.2020. The case is re-listed for 01.07.2020			

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Case No.: 26/2/83-ALC1/2019	Party Name: UNITOP CHEMICALS PVT. LIMITED	Meet No/Date: 2/83-ALC1/2020 03.06.2020	Status: Case Deferred
HQ File : 01/83/050/00026/AM20/	RLA File : 03/95/040/00022/AM20/	Lic.No/Date: 0310828241 09.04.2019	Defer Date: 01.07.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.01.2020 issued by DGFT & reminder on 18.02.2020. Final reminder on 08.06.2020. The case is re-listed for 01.07.2020.			

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172	Case No.:29/2/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00029/AM20/	RLA File :08/24/040/00012/AM20/	Lic.No/Date:0810144990 11.04.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

173	Case No.:43/2/83-ALC1/2019	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00043/AM20/	RLA File :03/94/040/01105/AM19/	Lic.No/Date:0310828439 22.04.2019	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.				

174	Case No.:60/2/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00060/AM20/	RLA File :03/94/040/00032/AM20/	Lic.No/Date:0310828564 24.04.2019	Defer Date:01.07.2020
Decision : D/L issued by DPIIT. Final reminder to be issued. The case is deferred & relisted on 01.07.2020.				

175	Case No.:63/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00063/AM20/	RLA File :32/24/040/00006/AM20/	Lic.No/Date:3210078930 26.04.2019	Defer Date:01.07.2020
Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm on 08.06.2020. The case is relisted on 01.07.2020.				

176	Case No.:64/2/83-ALC1/2019	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00064/AM20/	RLA File :32/24/040/00005/AM20/	Lic.No/Date:3210078931 26.04.2019	Defer Date:01.07.2020
Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to the firm dated 08.06.2020. The case is relisted on 01.07.2020.				

177	Case No.:71/2/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00071/AM20/	RLA File :50/24/040/00035/AM19/	Lic.No/Date:5010002521 29.04.2019	Defer Date:01.07.2020
Decision : Letter for hard copy issued on 18.02.2020. Reminder to be issued. The case is re-listed for 01.07.2020.				

178	Case No.:1/2/83-	Party Name:PROEC	Meet No/Date:2/83-	Status:Case
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ALC1/2020	ENERGY LIMITED	ALC1/2020 03.06.2020	Deferred
HQ File :01/83/050/00794/AM21/	RLA File :05/24/040/00002/AM21/	Lic.No/Date:0510413960 04.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

Case No.:2/2/83- ALC1/2020	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
179 HQ File :01/83/050/00795/AM21/	RLA File :32/24/040/00137/AM20/	Lic.No/Date:3210079479 13.04.2020	Defer Date:01.07.2020
Decision : : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.			

Case No.:3/2/83-ALC1/2020	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status: Transferred to concerned RA
180 HQ File :01/83/050/00796/AM21/	RLA File :10/24/040/00114/AM20/	Lic.No/Date:1010060451 13.04.2020	Defer Date:
Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.			

Case No.:4/2/83- ALC1/2020	Party Name:CAMBAY TECHNOPACK PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
181 HQ File :01/83/050/00797/AM21/	RLA File :52/24/040/00082/AM20/	Lic.No/Date:5210043381 16.04.2020	Defer Date:01.07.2020
Decision : : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

Case No.:5/2/83- ALC1/2020	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
182 HQ File :01/83/050/00798/AM21/	RLA File :03/94/040/01062/AM20/	Lic.No/Date:0310835668 18.04.2020	Defer Date:01.07.2020
Decision : : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

Case No.:6/2/83- ALC1/2020	Party Name:MALLAK SPECIALTIES PVT.LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
183 HQ File :01/83/050/00799/AM21/	RLA File :03/95/040/01072/AM20/	Lic.No/Date:0310835721 20.04.2020	Defer Date:01.07.2020
Decision : : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.			

184	Case No.:7/2/83-ALC1/2020	Party Name:POOJA FRAGRANCE,	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00800/AM21/	RLA File :07/24/040/00308/AM20/	Lic.No/Date:0710116350 20.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.				

185	Case No.:8/2/83-ALC1/2020	Party Name:GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00801/AM21/	RLA File :03/94/040/01100/AM20/	Lic.No/Date:0310835757 21.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

186	Case No.:9/2/83-ALC1/2020	Party Name:GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00802/AM21/	RLA File :03/94/040/01099/AM20/	Lic.No/Date:0310835758 21.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.				

187	Case No.:10/2/83-ALC1/2020	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00803/AM21/	RLA File :09/24/040/00656/AM20/	Lic.No/Date:0910068656 21.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.				

188	Case No.:11/2/83-ALC1/2020	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00804/AM21/	RLA File :10/24/040/00002/AM21/	Lic.No/Date:1010060464 21.04.2020	Defer Date:
Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.				

189	Case No.:12/2/83-ALC1/2020	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020	Status:Case Deferred
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HQ File :01/83/050/00805/AM21/	RLA File :03/94/040/00010/AM21/	03.06.2020	Lic.No/Date:0310835800 21.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

Case No.:13/2/83- ALC1/2020	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
190 HQ File :01/83/050/00806/AM21/	RLA File :03/95/040/00983/AM20/	Lic.No/Date:0310835888 25.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

Case No.:14/2/83- ALC1/2020	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
191 HQ File :01/83/050/00807/AM21/	RLA File :03/94/040/00006/AM21/	Lic.No/Date:0310835893 25.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

Case No.:15/2/83- ALC1/2020	Party Name:DORF KETAL CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
192 HQ File :01/83/050/00808/AM21/	RLA File :03/94/040/00002/AM21/	Lic.No/Date:0310835973 26.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.			

Case No.:16/2/83- ALC1/2020	Party Name:GANGA RASAYANIE PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
193 HQ File :01/83/050/00809/AM21/	RLA File :03/94/040/01053/AM20/	Lic.No/Date:0310836001 26.04.2020	Defer Date:01.07.2020
Decision: Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

Case No.:18/2/83- ALC1/2020	Party Name:HEM CORPORATION(A DIV. OF HEM CORPORATION PVT.LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
194 HQ File :01/83/050/00811/AM21/	RLA File :03/94/040/01105/AM20/	Lic.No/Date:0310835982 26.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.			

Case No.:17/2/83- ALC1/2020	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
195 HQ File	RLA File	Lic.No/Date:0310836009	Defer

:01/83/050/00810/AM21/	:03/94/040/01070/AM20/	27.04.2020	Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.			

196	Case No.:19/2/83-ALC1/2020	Party Name: PANILA CHEM LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00812/AM21/	RLA File :24/24/040/00001/AM21/	Lic.No/Date:2410043083 27.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

197	Case No.:20/2/83-ALC1/2020	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00813/AM21/	RLA File :05/24/040/00015/AM21/	Lic.No/Date:0510414070 27.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

198	Case No.:21/2/83-ALC1/2020	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00814/AM21/	RLA File :05/24/040/00018/AM21/	Lic.No/Date:0510414071 27.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

199	Case No.:22/2/83-ALC1/2020	Party Name: JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00815/AM21/	RLA File :03/94/040/00004/AM21/	Lic.No/Date:0310836019 27.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.				

200	Case No.:28/2/83-ALC1/2020	Party Name: BEE CHEMS	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00821/AM21/	RLA File :06/24/040/00003/AM21/	Lic.No/Date:0610039479 27.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

201	Case No.:23/2/83-ALC1/2020	Party Name: VISHNU CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00816/AM21/	RLA File :09/24/040/00037/AM21/	Lic.No/Date:0910068690 29.04.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020.				

202	Case No.:24/2/83-	Party Name: UPL	Meet No/Date:2/83-	Status:Case
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	ALC1/2020	LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	ALC1/2020 03.06.2020	Deferred
	HQ File :01/83/050/00817/AM21/	RLA File :03/95/040/00925/AM20/	Lic.No/Date:0310836039 30.04.2020	Defer Date:01.07.2020
	Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

203	Case No.:25/2/83- ALC1/2020	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00818/AM21/	RLA File :03/94/040/00035/AM21/	Lic.No/Date:0310836052 01.05.2020	Defer Date:01.07.2020
	Decision: Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

204	Case No.:26/2/83- ALC1/2020	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00819/AM21/	RLA File :03/94/040/00032/AM21/	Lic.No/Date:0310836054 01.05.2020	Defer Date:01.07.2020
	Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

205	Case No.:27/2/83- ALC1/2020	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00820/AM21/	RLA File :04/24/040/00178/AM20/	Lic.No/Date:0410166714 01.05.2020	Defer Date:01.07.2020
	Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

206	Case No.:29/2/83-ALC1/2020	Party Name:VIKING SPIRITS	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status: Transferred to concerned RA
	HQ File :01/83/050/00822/AM21/	RLA File :06/24/040/00005/AM21/	Lic.No/Date:0610039486 04.05.2020	Defer Date:
	Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.			

207	Case No.:30/2/83- ALC1/2020	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00823/AM21/	RLA File :05/23/040/00013/AM21/	Lic.No/Date:0510414102 04.05.2020	Defer Date:01.07.2020
	Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

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208	Case No.:31/2/83-ALC1/2020	Party Name:INDIA GELATINE & CHEMICALS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00824/AM21/	RLA File :03/94/040/00044/AM21/	Lic.No/Date:0310836086 04.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

209	Case No.:32/2/83-ALC1/2020	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00825/AM21/	RLA File :03/94/040/00045/AM21/	Lic.No/Date:0310836090 04.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

210	Case No.:33/2/83-ALC1/2020	Party Name:EVONIK CATALYSTS INDIA PRIVATE LIMITED.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00826/AM21/	RLA File :03/94/040/01104/AM20/	Lic.No/Date:0310836106 05.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

211	Case No.:34/2/83-ALC1/2020	Party Name:UPL LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00827/AM21/	RLA File :03/95/040/00057/AM21/	Lic.No/Date:0310836131 07.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

212	Case No.:35/2/83-ALC1/2020	Party Name:FORACE POLYMERS PVT. LTD.	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00828/AM21/	RLA File :05/23/040/00468/AM20/	Lic.No/Date:0510414128 08.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

213	Case No.:36/2/83-ALC1/2020	Party Name:AROMATIC & ALLIED CHEMICALS	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00829/AM21/	RLA File :05/23/040/00018/AM21/	Lic.No/Date:0510414129 08.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

214	Case No.:37/2/83-ALC1/2020	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
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HQ File :01/83/050/00830/AM21/	RLA File :03/94/040/00054/AM21/	Lic.No/Date:0310836160 11.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

215	Case No.:38/2/83- ALC1/2020	Party Name:MICRON PLATERS	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred Defer Date:01.07.2020
	HQ File :01/83/050/00831/AM21/	RLA File :03/95/040/00055/AM21/	Lic.No/Date:0310836164 11.05.2020	Defer Date:
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

216	Case No.:39/2/83- ALC1/2020	Party Name:N RANGA RAO AND SONS PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred Defer Date:01.07.2020
	HQ File :01/83/050/00832/AM21/	RLA File :07/24/040/00310/AM20/	Lic.No/Date:0710116440 11.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

217	Case No.:40/2/83- ALC1/2020	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred Defer Date:01.07.2020
	HQ File :01/83/050/00833/AM21/	RLA File :03/94/040/00056/AM21/	Lic.No/Date:0310836176 11.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

218	Case No.:41/2/83- ALC1/2020	Party Name:KIRI INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred Defer Date:01.07.2020
	HQ File :01/83/050/00834/AM21/	RLA File :08/24/040/00020/AM21/	Lic.No/Date:0810147743 13.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

219	Case No.:42/2/83- ALC1/2020	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred Defer Date:01.07.2020
	HQ File :01/83/050/00835/AM21/	RLA File :07/24/040/00039/AM21/	Lic.No/Date:0710116445 13.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

220	Case No.:43/2/83- ALC1/2020	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred Defer Date:01.07.2020
	HQ File :01/83/050/00836/AM21/	RLA File :08/24/040/00026/AM21/	Lic.No/Date:0810147769 15.05.2020	Defer Date:01.07.2020

Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020

221	Case No.:44/2/83-ALC1/2020	Party Name:BANKIM PLAST PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00837/AM21/	RLA File :03/94/040/00070/AM21/	Lic.No/Date:0310836207 15.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

222	Case No.:45/2/83-ALC1/2020	Party Name:C L GUPTA EXPORTS LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00838/AM21/	RLA File :05/23/040/00015/AM21/	Lic.No/Date:0510414183 15.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

223	Case No.:46/2/83-ALC1/2020	Party Name:BOS NATURAL FLAVORS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Transferred to concerned RA
	HQ File :01/83/050/00839/AM21/	RLA File :10/24/040/00007/AM21/	Lic.No/Date:1010060495 18.05.2020	Defer Date:
Decision : The Committee considered the case as per the agenda and decided that in compliance with the Policy Circular No.05 (RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No.12/2015-20 dated 28.08.2018. Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off. In case of any issue RA to revert to Hqrs. NC-4.				

224	Case No.:47/2/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00840/AM21/	RLA File :08/24/040/00027/AM21/	Lic.No/Date:0810147784 18.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

225	Case No.:48/2/83-ALC1/2020	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00841/AM21/	RLA File :32/24/040/00004/AM21/	Lic.No/Date:3210079517 18.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

226	Case No.:49/2/83-ALC1/2020	Party Name:BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00842/AM21/	RLA File :50/24/040/00001/AM21/	Lic.No/Date:5010002681 18.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

227	Case No.:50/2/83-ALC1/2020	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00843/AM21/	RLA File :08/24/040/00031/AM21/	Lic.No/Date:0810147792 19.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

228	Case No.:51/2/83-ALC1/2020	Party Name:GANGA RASAYANIE PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00844/AM21/	RLA File :03/94/040/00078/AM21/	Lic.No/Date:0310836252 19.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy to be issued. The case is re-listed for 01.07.2020				

229	Case No.:52/2/83-ALC1/2020	Party Name:METAL SALES CORPORATION	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00845/AM21/	RLA File :03/95/040/00065/AM21/	Lic.No/Date:0310836253 19.05.2020	Defer Date:01.07.2020
Decision: Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

230	Case No.:56/2/83-ALC1/2020	Party Name:PI INDUSTRIES LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00849/AM21/	RLA File :13/24/040/00005/AM21/	Lic.No/Date:1310049575 19.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. Hard copy received from the firm and sent to TE(DNM) The case is re-listed for 01.07.2020				

231	Case No.:58/2/83-ALC1/2020	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00851/AM21/	RLA File :02/24/040/00006/AM21/	Lic.No/Date:0210209878 19.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

232	Case No.:54/2/83-ALC1/2020	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83-ALC1/2020 03.06.2020	Status:Case Deferred
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HQ File :01/83/050/00847/AM21/	RLA File :05/23/040/00481/AM20/	Lic.No/Date:0510414214 20.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020			

233	Case No.:57/2/83- ALC1/2020	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00850/AM21/	RLA File :03/94/040/00074/AM21/	Lic.No/Date:0310836267 20.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

234	Case No.:53/2/83- ALC1/2020	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00846/AM21/	RLA File :04/24/040/00024/AM21/	Lic.No/Date:0410166765 21.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

235	Case No.:55/2/83- ALC1/2020	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00848/AM21/	RLA File :05/23/040/00031/AM21/	Lic.No/Date:0510414225 21.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

236	Case No.:59/2/83- ALC1/2020	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00852/AM21/	RLA File :09/24/040/00110/AM21/	Lic.No/Date:0910068785 22.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

237	Case No.:60/2/83- ALC1/2020	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00853/AM21/	RLA File :09/24/040/00109/AM21/	Lic.No/Date:0910068786 22.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

238	Case No.:61/2/83- ALC1/2020	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00854/AM21/	RLA File :02/24/040/00203/AM20/	Lic.No/Date:0210209880 26.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

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239	Case No.:62/2/83- ALC1/2020	Party Name:KRISHI RASAYAN EXPORTS PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00855/AM21/	RLA File :02/24/040/00204/AM20/	Lic.No/Date:0210209881 26.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

240	Case No.:63/2/83- ALC1/2020	Party Name:TARAK CHEMICALS LTD	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00856/AM21/	RLA File :34/24/040/00013/AM21/	Lic.No/Date:3410046097 26.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

241	Case No.:64/2/83- ALC1/2020	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00857/AM21/	RLA File :08/24/040/00040/AM21/	Lic.No/Date:0810147829 27.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020. The case is re-listed for 01.07.2020				

242	Case No.:65/2/83- ALC1/2020	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:2/83- ALC1/2020 03.06.2020	Status:Case Deferred
	HQ File :01/83/050/00858/AM21/	RLA File :08/24/040/00041/AM21/	Lic.No/Date:0810147830 27.05.2020	Defer Date:01.07.2020
Decision : Letter for Hard copy issued on 17.06.2020 to the firm. The case is re-listed for 01.07.2020				

Date:08.06.2020
Place:New Delhi


Chetan Parkash Jaggarwal
Foreign Trade Development Officer